

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/8461/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the th 6 October, 2023.

Sub:- **Civil vacation.**

Ref:- Your letter No. JCD.I/18A/23/5501, dtd 03.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Civil vacation from 16.10.2023 to 29.10.2023** (prefixing 14.10.2023 & 15.10.2023). Further, the next senior most Judicial Officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/8462-8463/A, dated, 06-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)